Suppl. Cause List No. 2 Sr. No. 01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Crl R No. 55/2019 Crl M No. 1053/2019

Rajesh Madan Lal Anand

...Petitioner

Through:- Present in person.

v/s

Rakesh Madan Lal Anand

...Non-applicant

Through:- None.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Registry to inform learned counsel for the non-applicant of the next date fixed in the case.

List for consideration on 11.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 28.05.2020 Pawan Chopra